

the adverse viability of the project. Government of India has been approached for permission for closure.

(f) NMDC, as the lessee, is examining the possibility of reviving the project in association with any private sector partner who may be prepared to bring adequate capital.

(g) The resumption of work will depend upon the viability of the project.

(h) No profit/loss account has been prepared by J&K MDC as the Company's commercial operations have not yet commenced.

[Translation]

Outstanding Amount of Telephone Bills Against Ministers/M.Ps.

5487. SHRI SATYA DEO SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Cabinet Ministers/ex-Ministers and M.P./ex-M.Ps. against whom payment of telephone bills is outstanding;

(b) the amount of telephone bills outstanding against each of them, separately; and

(c) the details of the action taken by the Government for the recovery of the amount ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b) Official telephones of Ministers are in the names of concerned Ministries and a separate list is not maintained. Information regarding the number of MPs/Ex. MPs against whom payment of telephone bills is outstanding has been called for and will be laid on the Table of the House.

(c) The recovery of outstanding dues is being pursued with concerned MPs/Ex-MPs. Outstanding dues against Ministries/Departments are being pursued with concerned Ministries/Departments.

[English]

Mining Lease in Assam

5488. DR. PRABIN CHANDRA SARMA : Will the Minister of MINES be pleased to state :

(a) whether the Government have decided to lease out 5 hectare of reserved forest land in Chandardinga hills in the district of Dhubri, Assam to M/s. Rock Product Traders Company;

(b) if so, the terms and conditions therefor;

(c) whether the Technology Mission, Assam pleaded to scrap the mining lease agreement; and

(d) if so, the reasons therefor and reaction of the Government in this regard ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b) As per information furnished by the State Govt. of Assam, 5.0 hectares of reserved forest land in Chandardinga hills has been granted for rock quarry in favour of M/s. Rock Product Traders Company in the district of Dhubri subject to the following terms and conditions :

(i) Compensatory afforestation is to be raised over equivalent non-forest land which will be notified as protected forest land as per advice of Ministry of Environment and Forest;

(ii) Mining Lease has been granted initially for a period of five years in accordance with Assam Minor Mineral Concession Rules, 1994;

(iii) The mining lease is renewable for one or two periods each not exceeding the period specified in the original lease;

(iv) The lessee shall pay to the State Government royalty @ Rs. 70/- per cubic metre of rock removed by him from the leased area; and

(v) The lessee shall have to acquire prior permission of the Divisional Forest Officer to remove/fall forest produce, if any, occurring in the area in the course of mining operation. The lessee shall pay royalty/compensation at reasonable rate fixed by the Forest Department.

(c) and (d) Though the Appropriate Technology Mission, Assam considered that it would cause serious environmental degradation, the Government of Assam is of the view that there is no forest at all in the applied for area and that the area is rock, barren and there is absence of Flora and Fauna. The State Govt. feels that mining in a small area of 5 hectares will neither cause environmental degradation nor any change of flow of the river or flood in the area.

Vocational Training Centres for Women

5489. SHRI SIBU SOREN : Will the Minister of LABOUR be pleased to state :

(a) the number of Women Vocational Training Centres established and run by the Union Government in Jharkhand Region;

(b) whether there is any proposal to establish more Vocational Training Centres in that region;

(c) steps taken or proposed to be taken by the Government to establish new Women's Vocational Centres in Jharkhand region; and

(d) if so, the details thereof ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) The Vocational Training/ Industrial Training Centres are mainly established and run by the concerned State Governments. Under two Centrally Sponsored Schemes the Union Government provided financial assistance on 50 : 50 basis to the State Government of Bihar for

- (i) Setting up two Industrial Training Institutes (ITIs) for women at Hazaribagh and Chaibasa; and
- (ii) Strengthening two existing ITIs for women at Ranchi and Dumka by introducing new trades courses.

Setting up of National Institute for Consumer Research and Training

5490. SHRI L. RAMANA :
SHRI N. RAMAKRISHNA REDDY :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether there is any proposal to set up a National Institute for Consumer Research and Training in Hyderabad;

(b) if so, the salient features thereof; and

(c) the time by which the above institute is likely to be set up ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) to (c) The Ministry of Civil Supplies, Consumer Affairs & Public Distribution has no proposal to set up a National Institute for Consumer Research and Training in Hyderabad.

Infrastructural Development of Tourism in Darjeeling

5491. SHRI R.B. RAI: Will the Minister of TOURISM be pleased to state :

(a) the details of schemes submitted by the State Government of West Bengal for the infrastructural development of tourism in Darjeeling during the last three years;

(b) the details of the scheme approved out of them;

(c) the details of the completed/on-going schemes; and

(d) the financial assistance provided by the Union Government for the implementation of said schemes during the last three years ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) :

(a) to (d) The Union Government received five proposals from the State Government of West Bengal seeking

financial assistance for development/promotion of tourism in Darjeeling during the last three years i.e. 1993-94, 1994-95 and 1995-96. The details of proposals received and sanctioned are given as under :—

Sl. No.	Name of the project/scheme	Year of Sanction	Amount sanctioned (Rs. in lakhs)
1	Tourist lodge at Pashupati	1993-94	24.14
2	Tea & Tourism Festival, Darjeeling	1994-95	4.28
3	Maple tourist lodge at Darjeeling	1995-96	25.00
4	Two Hover Crafts for Mirik Lake, Darjeeling	-do-	12.44
5	Tea & Tourism Festival, Darjeeling	-do-	4.00

As reported by the State Govt. Schemes at Sl. Nos. 2 and 5 have been completed and the remaining projects/schemes are on-going.

Sugar Mills in Haryana

5492. DR. ARVIND SHARMA : Will the Minister of FOOD be pleased to state :

(a) the details of sugar mills working in Haryana under various categories, location-wise;

(b) whether licence was issued and funds were given by Union Government to set up a sugar mill at Gohana in Haryana some year back;

(c) if so, the present status of the mill and details regarding the utilisation of the funds released for setting up of this mill;

(d) whether the licence issued for this purpose is going to expire by the end of December, 1996; and

(e) if so, the time by which this mill is likely to be started functioning ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) The details of 12 sugar mills of Haryana which worked during the current sugar season 1995-96 (October-September) is given in the statement enclosed.

(b) and (c) A letter of intent was issued to M/s. The Haryana State Federation of Coop. Sugar Mills Ltd. on 7th December, 1993 for setting up a new sugar mill at Gohana, Distt. Sonapat in Haryana. The Central Government does not provide any loans for setting up of new sugar mills. The project is under implementation.

(d) The validity period of the letter of intent is expiring on 6th December, 1996.

(e) The Haryana State Federation of Coop. Sugar Mills Ltd. have not indicated any time frame for commissioning of the project.